

Division Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P No411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th August, 2017, 10.30 A.M.

| Name of the Company Under Section | | Usha Martin Ventures Ltd & Ors -Vs- Usha martin Ltd & Anr 241-242 O & M | | |
|-----------------------------------|--|---|--|--|
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Mu. Jishu Saha, Sa Adv Ma. Joy Saha, Sn Adv Ma. Ratnanko Banunjee, Sa Adv.

Mr. Subhojit Saha, Adv.

Mr. Zeeshar Hague, Adv.

Mr. Aish warya kuman Awasthi, Adv.

Nibbril Thursterner, the

Jishwanya Kumas Avastlir, Adr

Mr. ABHRATIM MITRA, SCAOV Mr. Debayan Mardal, Adv Mr B. Kuna, Adv Mr. Shamek Kirten, Adv T. Harsen, Adw

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 and 2 are present.

Heard. Admit.

Respondents are directed to file reply within 2 weeks with a copy in advance to the respondents. Thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the petitioners.

Meanwhile both the parties shall maintain status quo regarding shareholding .

List the matter on 14/09/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)